

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
AT CHENNAI**

Original Application No. 184 of 2025

Ravula Brahmananda Reddy
S/o. Ravula Venkat Reddy

... Applicant

-Vs-

1. Union of India,
Rep. by its Secretary and 8 others

... Respondents

**REPORT OF THE DISTRICT HORTICULTURE OFFICER, YADADRI-
BHUVANAGIRI DISTRICT - R7**

S.No.	Date	Description	Page No.
1	01.12.2025	Field Status Report of the 7 th Respondent - The District Horticulture Officer, Yadadri-Bhuvanagiri District	1
2	04.12.2025	<u>ANNEXURE - I</u> Letter from the R-7 The District Horticulture Officer to the R-4 The District Collector	3

Place: Chennai

Date: 07.03.2026

Mrs. H. Yasmmeen Ali

Standing Counsel for 7th Respondent

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**FIELD STATUS REPORT OF RAVULA BRAHMANANDA REDDY S/O. RAVULA
VENKAT REDDY, ANTHAMMAGUDEM (V), POCHAMPALLY (M), YADADRI
BHUVANAGIRI DISTRICT**

A NGT Application No. 184 of 2025(SZ) was filed by Sri. Ravula Brahmananda Reddy S/o. Ravula Venkat Reddy Anthammagudem (V), Pochampally (M), Yadadri Bhuvanagiri District in the Hon'ble NGT, SZ, Chennai against M/s. Sree Jaya Laboratories & M/s. Vincet Laboratories Pvt. Ltd.

Sri. Ravula Brahmananda Reddy in his application has informed that,

- A compensation of Rs.75,00,000/- is to be paid for the loss caused to the agriculture income at survey Nos 321/A,323/A/2, 324/A/2,325/A/1,326/A,328/A2/2/2 comprising of 7.015 acres situated at Jiblakpally village, B.Pochmpally mandal in Yadadri Bhuvanagiri District as the land and borewells are fully connected to the pollution causing pharmaceutical laboratories, namely M/s. Sree Jaya Laboratories and M/s. Vincet Laboratories.
- Further, the joint committee constituted by District Collector in 2015 for assessment of crop damage by involving officials of Revenue, Agriculture, Ground water etc to fix compensation amount to pay the affected farmers has assessed that Rs.52,000/- per acre per year would be the loss caused to agriculture, only Rs.3202/- per acre for only one year i.e in 2021 was paid to the applicant. The loss caused to the assets such as drip irrigation system, bore wells was not considered.
- Also mentioned the parameters such as TDS, Chlorides, Ca, Mg, Sodium levels in the ground water which are a way high than the acceptable limit and submitted the water analysis report conducted by Prof. Jayashankar Agriculture University which declared that, the water is not suitable for irrigation purpose.

In this regard, the Horticulture Officer, Choutuppall has inspected the field of Sri. Ravula Brahmananda Reddy on 01.12.2025 and submitted the report with following observations.

- The survey Nos 321/A,323/A/2, 324/A/2,325/A/1,326/A,328/A2/2/2 cited in the NGT Application no.184 of 2025 (SZ) is 7.015 acres.
- There is no vegetable crop cultivated in the field at present.
- There is Drip irrigation facility available but it is not being used as there is no crop.
- The drip material was procured personally by the farmer Sri. Ravula Brahmananda Reddy for vegetables with total Cost of Rs1,00,000/-.

- As stated by Sri.Ravula Brahmananda Reddy, no vegetable crop is being cultivated from the year 2020 onwards and he cultivated only vegetables during 2016-2019 (4 Years), the farmer has not informed the yield particulars.
- The crops grown from 2016-19 as stated by the farmer are as follows:

S. No.	Crop	Normal Avg Yield Per Acre (Tonnes)	Avg. Price (Rs.) per Kg	Remarks
1	TOMATO	8-10	10-12	1.The average yield depends on the different parameters i.e., Climate, Water, Soil, Management Practices & Variety etc., 2.The average price also depends on Season, Quality, Different places etc.,
2	BITTER GOURD	3-4.5	18-22	
3	RIDGE GOURD	5-6.5	18-22	
4	BOTTLE GOURD	10-12	6-8	
5	BRINJAL	8-10	12-15	

The status report is submitted for kind information.


District Horti & Sericulture Officer(I/C)
Yadadri Bhongir District

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ANNEXURE-1
GOVERNMENT OF TELANGANA
DEPARTMENT OF HORTICULTURE & SERICULTURE
YADADRI BHONGIR DISTRICT

From:
Smt. M.Madhavi M.Sc. Horticulture
District Horticulture & Sericulture Officer(I/C)
Yadadri Bhongir District.

To:
The District Collector &
Magistrate,
Yadadri Bhongir District.

Lr. No. A/633/DHSO/2025-26, Dt. 01.12.2025

Horti & Sericulture Dept. – Yadadri Bhuvanagiri District – NGT Application
No. 184 of 2025(SZ) filed by Sri. Ravula Brahmananda Reddy S/o. Ravula
Venkat Reddy Anthammagudem (V), Pochampally (M), Yadadri Bhuvanagiri
District in the Hon'ble NGT, SZ, Chennai against M/s. Sree Jaya Laboratories
& M/s. Vineet Laboratories Pvt. Ltd. - Status Report – Submitted – Reg.

- Ref:
1. National Green Tribunal Application No. 184 of 2025 (SZ) filed by
Sri. Ravula Brahmananda Reddy S/o. Ravula Venkat Reddy
Anthammagudem (V), Pochampally (M), Yadadri Bhuvanagiri District
 2. Memo No. A/633/DHSO/2025-26, Dt.28.11.2025 of DHSO, Yadadri
Bhuvanagiri District issued to Horticulture Officer, Choutuppal.
 3. Lr. No. C2/3091/2025 Dt:01.12.2025 of District Collector & Magistrate,
Yadadri Bhuvanagiri District.
 4. Lr No. nil, Dt. 03.12.2025 of Horticulture Officer, Choutuppal.

With reference to the subject and references cited, I am here with enclosing
field status report of Sri. Ravula Brahmananda Reddy S/o. Ravula Venkat Reddy
Anthammagudem (V), Pochampally (M), Yadadri Bhuvanagiri District for kind
information.

Yours Faithfully


District Horti & Sericulture Officer
Yadadri Bhongir District

Copy to
DAO, Yadadri Bhongir District